$~40 & 41

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% **DECIDED ON: 09.02.2015**

\+ ITA No.67/2015, CM No.2230/2015
ITA No.68/2015, CM No.2231/2015

COMMISSIONER OF INCOME TAX (TDS)-I ..... Appellant
Through: Mr. Kamal Sawhney, Sr. Standing Counsel.

versus

C.J. INTERNATIONAL HOTELS PVT. LTD. ..... Respondent
Through: Mr. Mayank Nagi with Ms. Bhawna Bakshi, Advocates.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K. GAUBA

S.RAVINDRA BHAT, J. (OPEN COURT)

For detailed order, order dated 09.02.2015 passed in ITA 57/2015 may be referred to.

S. RAVINDRA BHAT
(JUDGE)

R.K. GAUBA
(JUDGE)

FEBRUARY 09, 2015
/vikas/